

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment of more than 10 years in amongst the Law Officers in the Jammu wing of Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5107-JK(LD) of 2025

Dated. 07 - 05- 2025.

In supersession of all the previous orders issued on the subject from time to time, the following distribution of criminal acquittal appeals/cases involving punishment of more than 10 years amongst the Law Officers in the Jammu wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation Shri	Districts Allocated
1.	Ravinder Gupta, Additional Advocate General	Kathua, Jammu and Samba
2.	Raman Sharma, Additional Advocate General	Doda and Udhampur
3.	Dewakar Sharma Deputy Advocate General	Reasi and Poonch
4.	Pawan Dev Singh, Deputy Advocate General	Ramban, Rajouri and Kishtwar

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

U. S. Sethi

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10.

Dated. 07 -05-2025.

Copy to the:

1. Learned Advocate General, J&K.

2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan.
3. Principal Secretary to Government, Home Department.
4. Director General of Police, J&K.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Jammu.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh.
8. All concerned Deputy Commissioners.
9. All concerned Sr. Superintendents of Police.
10. All concerned Law Officers.
11. Director Information, J&K.
12. Director Archives, Archaeology and Museums, J&K.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section, Government Order File.
18. Concerned File.

Ashish Gupta
07.05.25

(Ashish Gupta)

Special Secretary to Government

Ushish
07.05.2025.